

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 391 of 2018

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Southern Power Distribution Company of Telangana Ltd. Appellant(s)
& Anr.**

Versus

**Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2

Mr. Nirmay Gupta
Mr. Saumya Sanyal for R-3

ORDER

List the matter on **04.12.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj